



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 24.04.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 22.04.2026 were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 6543, 7264 of 2025 in Comp. App. (AT) No. 65 of 2019 (With Defects)	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	22.04.2026	13.05.2026
2.	Comp. App. (AT) (Ins) No. 644 of 2020 Part Heard	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	22.04.2026	13.05.2026
3.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021 & 3047 of 2023 Part Heard	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	22.04.2026	13.05.2026
4.	Comp. App. (AT) (Ins) No. 48 of 2021 Part Heard	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	22.04.2026	13.05.2026

5.	Comp. App. (AT) (Ins) No. 847 of 2021 Part Heard	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors. With	22.04.2026	13.05.2026
6.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021 Part Heard	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors. With	22.04.2026	13.05.2026
7.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021 Part Heard	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	22.04.2026	13.05.2026
8.	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022 Part Heard	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr.	22.04.2026	15.05.2026
9.	Comp. App. (AT) No. 88 of 2023 & I.A. No. 2404, 2405 of 2023 Part Heard	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA) With	22.04.2026	19.05.2026
10.	Comp. App. (AT) No. 94 of 2023 & I.A. No. 2432, 2433 of 2023 Part Heard	CA Lavitha Shetty Vs. National Financial Reporting Authority (NFRA)	22.04.2026	19.05.2026

By order of Hon'ble Chairperson
-Sd/-
Registrar